

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017  
APPEAL NO. 392 OF 2017**

**Dated: 15<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017**

**Mr. Rama Shankar Awasthi** **...Appellant(s)**  
**Vs.**  
**RKM Powergen Private Power Limited & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Kamal Budhiraja  
Mr. Aman Gupta  
Ms. Rathi Vats  
Ms. Isha Bhalla for R-1

Mr. C.K. Rai  
Mr. Sumit Panwar for R-3

**APPEAL NO. 392 OF 2017**

**Mr. Rama Shanker Awasthi** **...Appellant(s)**  
**Vs.**  
**R.K.M. Powergen Private Limited & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Kamal Budhiraja  
Mr. Aman Gupta  
Ms. Rathi Vats  
Ms. Isha Bhalla for R-1

Mr. C.K. Rai  
Mr. Sumit Panwar for R-3

## **ORDER**

List these matters for hearing on **06.02.2020.**

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*mk/pk*